

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 609/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: AB & Co. Global Pvt. Ltd.  
V/s.  
Genius Leathercraft Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

27 Leena Sapsar Advocate 

IBC Compliance yet  
to be made  


**COMMON ORDER**

**T.C.P. No. 185/I&BC/NCLT/MB/MAH/2017**

**T.C.P. No. 537/I&BC/NCLT/MB/MAH/2017**

**T.C.P. No. 609/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. Compliance is yet to be made. Petitioner seeking time. Granted.
3. The matter is adjourned to **10.01.2018**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**